Name of the Corporate Debtor: TWO BROTHERS BEVERAGES PVT LTD.; Date of Commencement of CIRP: 11-12-2019; List of Creditors as on: 02-12-2020 (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	67954700	1	59196900	42.1	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	10145200	2	9370450	6.66	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	47148600	1	47148600	33.53	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	29305800	12	24895300	17.71	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NA
Total		16	154554000	16	140611000	100.00	0	14043000	0	